

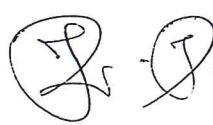

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

26

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/12/2017 AT 10.30 AM


PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/646/2017
NAME OF THE PETITIONER(S) : GIMPEX PVT LTD
NAME OF THE RESPONDENT(S) : SURANA POWER LTD
UNDER SECTION : 9 RULE 6

S.No.	Name (in Capital)	Represented by	Signature
1.	P.V. Preija	Counsel for Respondent	
2.	K. Ann Pradeesh for SVV partners	Counsel for Petitioner	

ORDER

Counsel representing both the parties are present and prayed for time for making submissions. Time is extended at request. Put up on 12.12.2017.


S Vijayaraghavan
Member (Technical)


K Anantha Padmanabha Swamy
Member (Judicial)

bc